

ITEM NO.36

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (CRL.) NO(S). 290/2019
(ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 20-12-2010
IN JA NO. 1300/2009 PASSED BY THE HIGH COURT OF JUDICATURE AT
ALLAHABAD)

ABDUL KADIR @ ABDUL KASIM @ CHUNNU KHAN

PETITIONER(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

Date : 25-01-2019 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s)

Mr. Vijay Kumar, AOR [SCLSC]
Mrs. Vithika Garg, Adv.
Ms. Vidushi Garg, Adv.
Mr. C.D. Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Let service on the respondent - State be effected
through its Standing counsel.

List the matter after service is complete.

[VINOD LAKHINA]

AR-cum-PS

[ANAND PRAKASH]

BRANCH OFFICER